

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.08.2022 (WEDNESDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 814 of 2022	Shailesh Bhalchandra Desai Liquidator of EMI Transmission Ltd. Vs. Sanjiv Sheth & Ors.	Ayush Rajani	Anuj Tiwari
2.	Comp. App. (AT) (Ins) No. 818 of 2022	ADA Resturant and Foods Pvt. Ltd. Vs. —	Anurag Bhatt	
3.	Comp. App. (AT) (Ins) No. 877 of 2022	44 Noida Infratech (Two) Pvt. Ltd. Vs. Enforcement Directorate Kolkata Zone Office & Ors.	Abhixit Singh	Vivek Gurnani Zoheb Hossain
4.	Comp. App. (AT) (Ins) No. 890 of 2022	BCPL International Ltd. Vs. Kalimata Ispat Industries Pvt. Ltd.	Shashwat Anand	Samrat Sengupta Udayaditya Banerjee
5.	Comp. App. (AT) (Ins) No. 894 of 2022	Sanjeev Agarwal & Ors. Vs. Kindle Developers Pvt. Ltd.	Abhishek Grover	
6.	Comp. App. (AT) (Ins) No. 896 of 2022	Alok Kaushik Erstwhile Resolution Professional of Cheema Spintex Ltd. Vs. Cheema Spintex Ltd. & Ors.	Rajendra Beniwal	Amar Vivu Dhananjay Sood
7.	Comp. App. (AT) (Ins) No. 911 of 2022	Shekhar Sarawagi Sole Proprietor of M/S Ado Conmat India Vs. Ghanaram Infraengineers Pvt. Ltd.	Vishakha Gupta	

8.	Comp. App. (AT) (Ins) No. 905 of 2022	SLB Welfare Association Vs. PSA Impex Pvt. Ltd. & Anr.	Shantanu Singh	Abhishek Anand Nipun Gautam Ishita Sharma
9.	Comp. App. (AT) (Ins) No. 946 of 2022	Arete Services Pvt. Ltd. Vs. Soma Networks Software Engineering Pvt. Ltd.	Mani B. Sinha	
10.	Comp. App. (AT) (Ins) No. 956 of 2022	Amit Agarwal Vs. Sparsh Baldev Exports Pvt. Ltd.	S. Rajagopalan	
11.	Comp. App. (AT) (Ins) No. 961 of 2022	Amanjyot Singh Gulati Vs. Navneet Kumar Jain Resolution Professional & Ors.	Rajesh Bohra	
12.	Comp. App. (AT) (Ins) No. 964 & 965 of 2022	Amit Garg Vs. Manoj Kulshreshta & Anr.	Kabir Harpalani	
13.	Comp. App. (AT) (Ins) No. 966 of 2022	Rahul Gupta & Anr. Vs. Chandra Prakash	Abhishek Anand	

For Admission (After Notice)

14.	Comp. App. (AT) (Ins) No. 1017 of 2021	Paragon Ceramics Vs. Rathi Ispat Ltd.	Narender S. Yadav	
15.	Comp. App. (AT) (Ins) No. 121 of 2022	Kanchan Dutta Vs. Indiabulls Asset Reconstruction Company Ltd. & Ors.	Indranil Ghosh	Sumesh Dhawan Vatsala Kak-R1 & R2 Vikky Dang-R5
16.	Comp. App. (AT) (Ins) No. 171 of 2022	Harendra Singh Khokhar Vs. Indarprastha Buildtech Pvt. Ltd. & Anr.	Alok Kr. Aggarwal	S.P Singh Chawla
17.	Comp. App. (AT) (Ins) No. 261 of 2022	Chipsan Aviation Private Ltd. Vs. Punj Llyod Aviation Ltd.	Nidhi Vardhan	Karan Luthra Aarushi Tiku
18.	Comp. App. (AT) (Ins) No. 342 of 2022	Bank of India Vs. Pradeep Kumar Gupta Resolution professional for Agnipa Energ Pvt. Ltd. & Ors.	Ashish Rana	Pranay Agarwal Pradeep Kr. Goenka- R1

19.	Comp. App. (AT) (Ins) No. 366 of 2022	Dhiraj Sinha & Anr. Vs. Rabindra Mintri Resolution Professional of Today Homes Noida Pvt. Ltd. With	Vaibhav Singh	Shikha Khurana
20.	Comp. App. (AT) (Ins) No. 367 of 2022	Varun Chhabra & Anr. Vs. Rabindra Mintri Resolution Professional of Today Homes Noida Pvt. Ltd. With	Abhay P. Singh	Shikha Khurana
21.	Comp. App. (AT) (Ins) No. 389 of 2022	Manoj Roy Through Poa Holder Arun Roy Vs. Rabindra Mintri Resolution Professional of Today Homes Noida Pvt. Ltd.	Abhay P. Singh	Riya Thomas
22.	Comp. App. (AT) (Ins) No. 515 of 2022	Pankaj Khetan (Erstwhile Resolution Professional of Kushal International Ltd.) Vs. Jammu & Kashmir Bank Ltd.	G.P. Madan	Rahul Chaudhary Syed Arsalan Prateek Khaitan Chatanya Sharma Stitij Chakravarty
23.	Comp. App. (AT) (Ins) No. 570 of 2022	Small Industries Development Bank of India (SIDBI) Vs. Vivek Raheja & Anr.	Ankit Sharma	Vivek Raheja-RP S.K. Sharma-R2 Karan Gandhi
24.	Comp. App. (AT) (Ins) No. 572 of 2022	Minions Ventures Pvt. Ltd. Vs. TDT Copper Ltd.	Farrukh Khan	Anshula Grover
25.	Comp. App. (AT) (Ins) No. 589 of 2022	Dalian Huarui Heavy Industry International Co. Ltd. Vs. Dhiren Shantilal Shah Resolution Professional of Tuticorin Coal Terminal Pvt. Ltd. & Anr.	Vinam Gupta	Dhiren S. Shah Nitesh Jain-R1
26.	Comp. App. (AT) (Ins) No. 642 of 2022	SLB Welfare Association Vs. PSA Impex Pvt. Ltd. & Anr.	Payal Kakra	Abhishek Anand Prabhat R. Singh-R1
27.	Comp. App. (AT) (Ins) No. 650 of 2022	Gaurav Dhawan Vs. EE Ltd. & Anr.	Saurabh Kalia	Uttam Datt Sonakshi Singh-R1 Aishwarya-R2

28.	Comp. App. (AT) (Ins) No. 696 of 2022	Ahluwalia Contracts (India) Ltd. Vs. Logix Infratech Pvt. Ltd.	Dhruv Rohatgi	Vijay Kaundal Nitish K. Sharma
29.	Comp. App. (AT) (Ins) No. 711 of 2022	Bank of Maharashtra Vs. Vijay Kumar Resolution Professional of SOHO Infrastructure Pvt. Ltd. & Ors.	Nishant Awana	Anju Jain-R1 Nishi Chaudhary- R2 & R3
30.	Comp. App. (AT) (Ins) No. 757 & 758 of 2022	Capital Ventures Pvt. Ltd. Vs. Manoj Kulshrestha Resolution Professional Soni Realtors Pvt. Ltd. & Anr.	Abhay Kaushik	Sumesh Dhawan Shaurya Shyam Vatsala Kak-R1
31.	Comp. App. (AT) (Ins) No. 874 of 2022	Bank of Baroda Stressed Assets Management Branch Vs. Asahi Industries Ltd. & Ors.	Ravi Raghunathan	Abhishek Anand Bindu Bhatia-R2 Abhijeet Sinha Milan Singh Negi-R3

For Hearing

32.	Comp. App. (AT) (Ins) No. 990 of 2021	Gajendra Investment Ltd. Vs. Bleu Noir Infrastructure Development Pvt. Ltd.	Anuj P. Agarwala	Malak Bhatt Rajat Bector
-----	---	--	------------------	-----------------------------

02:00 PM

For Hearing

33.	Comp. App. (AT) (Ins) No. 643 of 2021 & I.A. No. 1700 of 2021 (PH)	Association of Aggrieved Workmen of Jet Airways (India) Ltd. Vs. Jet Airways (India) Ltd. & Ors. With	Swarnendu Chatterjee Aditya Sidhra	Dhiraj Kumar Totala Tanya Chib-R1 & R3 Raunak Dhillon-R2 Pooja Mahajan-R4
34.	Comp. App. (AT) (Ins) No. 915 of 2021 (PH)	Rohit Sharma & Ors. Vs. Monitoring Committee Through Ashish Chhawchharia & Ors. With	Nidhi Khanna	Dhiraj K. Totala
35.	Comp. App. (AT) (Ins) No. 584 of 2021 & I.A. No. 2720 of 2021 (PH)	Punjab National Bank Vs. Ashish Chhawchharia & Ors. With	Ankit Raj	Dhiraj Kumar Totala Tanya Chib Ashish Chhawchharia- R1 Aditi Deshpande-R3
36.	Comp. App. (AT) (Ins) No. 686 of 2021	TLD MEAI FZE Vs. Ashish Chhawchharia	Kunal Mimani	Dhiraj Kumar totala Ashish Chhawchharia Tanya Chib-R1 Pooja Mahajan-R2

	(PH)	Resolution Professional of Jet Airways (India) Ltd. & Anr. With		
37.	Comp. App. (AT) (Ins) No. 752 of 2021 (PH)	Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors. With	Kumud Shekhar	Dhiraj Kumar Totala Ashish Chhawchharia Rohan Rajadhyaksha-R1 Raunak Dhillon-COC Pooja Mahajan-R3
38.	Comp. App. (AT) (Ins) No. 801 of 2021 (PH)	Bhartiya Kamgar Sena & Anr. Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors. With	Gaurav H Sethi	Rohan Rajadhyaksha Dhiraj Kr. Totala Tanya Chib-R2 & R3 Ashish Chhawchharia Raunak Dhillon-R2 Pooja Mahajan-R4
39.	Comp. App. (AT) (Ins) No. 361 of 2022 (PH)	Concor Air Ltd. Vs. Ashish Chhawchharia & Anr. With	Rishi K. Awasthi	Dhiraj Kumar Totala
40.	Comp. App. (AT) (Ins) No. 771 of 2022 (PH)	All India Jet Airways Officers and Staff Association Vs. Ashish Chhawchharia Resolution Professional & Ors. With	Nupur Kumar	Rohan Rajadhyaksha Nishant Upadhyay Madhur Arora Dhiraj Kumar Totala Parimal Kashyap-R1 & R3
41.	Comp. App. (AT) (Ins) No. 792 of 2021	Department of State Tax Vs. Ashish Chhawchharia Resolution Professional for Jet Airways (India) Ltd. & Anr.	Aaditya Pande	Rohan Rajadhyaksha Malhar Zatakia Dhiraj Kumar Totala Priya Palwa Madhur Arora-R1

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar